## NATIONAL COMPANY LAW TRIBUNAL SPECIAL BENCH

**CHENNAI** 

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 30/06/2017 AT 10.30 AM

PRESENT: SHRI ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI. S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/29/ (IB)/2017

NAME OF THE PETITIONER(S) : BERGER PAINTS INDIA LTD

NAME OF THE RESPONDENT(S)

: WINTECH COATS PVT LTD

**UNDER SECTION** 

: 433(e) (f)

S.No. NAME (IN CAPITAL)

DESIGNATION

**SIGNATURE** 

REPRESENTATION BY WHOM

## **ORDER**

No representation on behalf of both the parties. The Registry is directed to issue notice to both the parties for their appearance and submissions. Put up on

16.07.2017 at 10.30 A.M.

S. Juit agardenson. (S. Vijayaraghavan)

Member (Technical)

Ck. Anantha Padmanabha Swamy) Member (Judicial)

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